

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA
STARRED QUESTION NO. 12*
TO BE ANSWERED ON FEBRUARY 24, 2016

NIGHT SHELTERS

No. 12* DR. GOKARAJU GANGA RAJU:
SHRI PONGULETI SRINIVASA REDDY:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the details of shelters sanctioned under the National Urban Livelihood Mission during the last three years. State/UT-wise;
- (b) whether the progress in the construction of night shelters has been very slow across most of the States despite the Union Government providing 75 per cent of funds required for building and refurbishing the shelters for the urban homeless under the 'Scheme for Shelters for Urban Homeless; and
- (c) if so, the reasons therefor along with the corrective action taken thereon?

ANSWER
THE MINISTER OF HOUSING & URBAN POVERTY ALLEVIATION
[SHRI M. VENKAIAH NAIDU]

(a) to (c): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 12* FOR ANSWER ON 24.02.2016 REGARDING NIGHT SHELTERS

- (a) It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the efforts of the State/ UT Governments, the Ministry of Housing & Urban Poverty Alleviation is implementing a scheme namely 'Shelter for Urban Homeless (SUH)' as a component of Deendayal Antyodaya Yojana - National Urban Livelihoods Mission for providing permanent shelters with basic facilities to urban homeless. The scheme is implemented through respective States/UTs. A statement showing the State/UT-wise details of the shelters sanctioned under the Scheme since its inception is at Annexure I.
- (b) & (c): As per the information received from the States/UTs, as on 18.02.2016, a total of 770 shelters have been sanctioned by 20 States/UTs. Out of this, 270 shelters have become operational and rest are under different stages of construction. The Ministry is constantly pursuing with the States/UTs for effective implementation of the scheme and timely completion of the projects.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION No. 12 FOR ANSWER ON 24.02.2016

State-wise number of shelters sanctioned under Deendayal Antyodaya Yojana- National Urban Livelihoods Mission since its inception

(As on 18.02.2016)

Sr. No.	State/UTs*	Number of shelter sanctioned under NULM (New Construction, Refurbished and assistance for operation and maintenance)
1	Andhra Pradesh	31
2	Bihar	48
3	Chhattisgarh	11
4	Gujarat	10
5	Himachal Pradesh	7
6	Jharkhand	35
7	Jammu & Kashmir	2
8	Karnataka	26
9	Kerala	8
10	Maharashtra	29
11	Madhya Pradesh	133
12	Mizoram	35
13	Odisha	26
14	Punjab	16
15	Rajasthan	87
16	Tamil Nadu	95
17	Telengana	41
18	Uttarakhand	8
19	Uttar Pradesh	72
20	West Bengal	50
Total		770

* Rest of the States/UTs have not sanctioned any project proposals for shelters till now.